

(1b)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 03.05.1999

OA 158/96

Ghamandi, Fitter Grade-II at Agra East Bank in the office of C.W.S. Wagon Department, Agra (U.P.).

... Applicant

Versus

1. Union of India through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Kota.
3. Sr.Divisional Mechanical Engineer (Estt), Western Railway, Kota.
4. Carriage & Wagon Supdt.,Aga East Bank, Western Railway, Agra.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.GOPAL SINGH, ADMINISTRATIVE MEMBER

For the Applicant

... None

For the Respondents

... Mr.T.P.Sharma

ORDER

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Ghamandi, in this application under Section 19 of the Administrative Tribunals Act, 1985, has challenged the impugned order dated 18.1.96 in so far as it related to him.

2. None is present for the applicant. We have heard the learned counsel for the respondents and have carefully perused the records of the case.
3. The learned counsel for the respondents has produced a copy of the order dated 8.6.98, which has been taken on the record of the OA. It indicates that the applicant has been voluntarily retired from service w.e.f. 15.6.98. In this situation, the present application has become infructuous.
4. The OA is, therefore, dismissed as having become infructuous with no order as to costs.

Gopal S
(GOPAL SINGH)

ADM. MEMBER

Gopal K
(GOPAL KRISHNA)

VICE CHAIRMAN